

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3125  
ANSWERED ON:07.08.2015  
FDI from Pakistan  
Ninama Shri Manshankar

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has given approval to the Foreign Direct Investment from Pakistan;
- (b) if so, the details thereof; and
- (c) the benefits likely to accrue to the country thereby in boosting investment and bilateral relations between the two countries?

**Answer**

????????? ??? ?????? ?????????????? (?????????? ??????)(????????? ?????????? ??????????)

THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)

(a) & (b): FDI proposal from Ms. Maham Nayyar and Ms. Sahar Nayyar for investment of Rs 0.60 crore, to undertake the business of import of finished carpets from Dubai and other countries and to trade in India, was approved by Foreign Investment Promotion Board (FIPB) in its meeting held on 9th April, 2015. However, as per Reserve Bank of India data, no foreign investment has been reported from Pakistan.

(c): With a view to promote bilateral investment and to remove impediments therein, the existing FDI Policy permits a citizen of Pakistan or any entity incorporated in Pakistan to make investments in India, under the Government route, in sectors/activities other than defence, space and atomic energy.

\*\*\*\*\*